

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE AT PUNE**

Original Application No. 92/2024

IN THE MATTER OF :

Suo Motu cognizance by the Hon'ble Tribunal based on News Article dtd. 26.03.2024

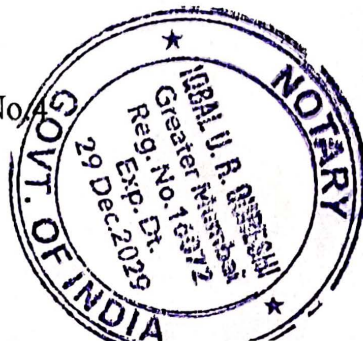
Additional Affidavit in Reply on behalf of Respondent No. 4 MCGM.


1. I, Shri. Jitendra V. Pardeshi, Indian Inhabitant, Working as Superintendent of Gardens & Tree Officer with Municipal Corporation of Greater Mumbai, Having office at 2nd floor, Penguin Bldg., Veer Jijamata Bhosale Botanical Udyan, Byculla- 27 Mumbai do hereby state on solemn affirmation as under :-
2. I say that this Hon'ble Tribunal, vide order dated 20.02.2026, directed the Respondents to provide data regarding transplantation and the survival rate of trees. Therefore, it is submitted that from 2018 to 2023 Answering Respondent has granted 222 number of permissions for tree transplantation out of which 2517 number of trees transplantation has been carried out. Accordingly, the Tree transplantation survival rate is 47.44 % for 6 years i.e. from 2018 to 2023. Hereto Annexed and marked as Annexure 'A' (Year wise & Zone wise) data.
3. I say that the present proceedings before this Hon'ble Tribunal pertain to issues, the same or substantially similar part of which are already under consideration before the Hon'ble Supreme Court of India in proceedings WP No. (Civil) 2 of 2019, which are presently pending adjudication.
4. Therefore, I say that the present proceedings before this Hon'ble Tribunal would result in parallel adjudication on identical issues.

Solemnly affirmed at Mumbai
Dated this 7th day of April 2026

Identified by me;

Adv for Respondent No. 4




Respondent No.4
supdt. of Gardens
Tree Officer,

356
VERIFICATION

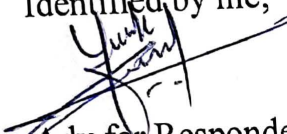
I, Shri. Jitendra V. Pardeshi, Indian Inhabitant, Working as Superintendent of Gardens & Tree Officer with Municipal Corporation Of Greater Mumbai, Having office at 2nd floor, Penguin Bldg., Veer Jijamata Bhosale Botanical Udyan, Byculla- 27 Mumbai do hereby state on solemn affirmation as under :-

Solemnly affirmed at Mumbai
Dated this 7th day of April 2026

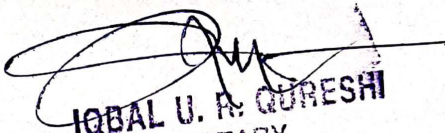
Before me

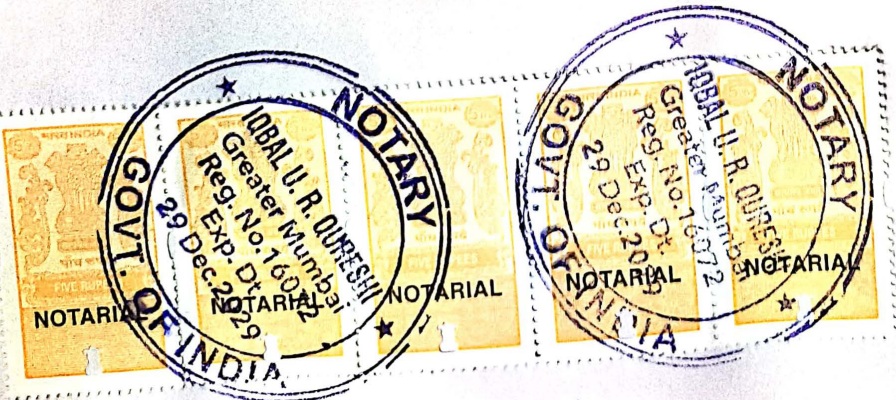
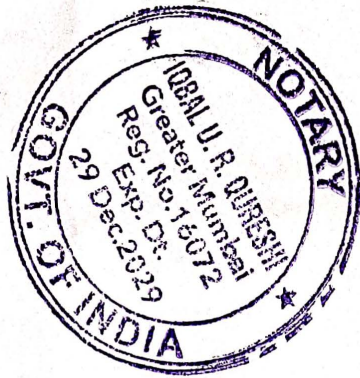

Respondent No.4
Supdt. of Gardens
Tree Officer

Identified by me;


Adv for Respondent No.4

BEFORE ME


IQBAL U. R. QURESHI
NOTARY
Government of India
Greater Mumbai Maharashtra
07 APR 2026



Status of permission Granted & its Compliance done in last 6 years

Sr No	Zone	No. of Permissions issued	Permission Details				Execution Details					Survival Details					
			To be Cut	To be Transplanted	To be retained	Total trees on Site	Actually Cut	Actually Transplanted	Retained on site	Newly Planted Trees	Total trees on Site	Transplanted Survived	Newly Planted Survived Trees	To be retained	Total trees on Site	Transplantation Survival %	New Plantation Survival %
1	I	21	413	378	757	1548	276	299	594	717	1380	175	717	490	1504	46.30	100.0
2	II	19	563	874	372	1809	516	757	509	3182	3951	520	3175	503	4214	59.50	99.7
3	III	23	606	1212	1847	3665	451	616	1425	6539	5878	605	6397	1005	5712	49.92	97.8
4	IV	39	301	383	952	1636	131	115	948	2183	1036	56	2183	863	1326	14.62	100.0
5	V	48	635	489	1090	2214	329	275	1049	712	2108	230	662	1038	1976	47.03	92.9
6	VI	46	435	586	416	1437	248	408	500	3105	2372	306	3105	400	2151	52.22	100.0
7	VII	26	137	87	301	525	85	47	297	445	440	10	445	382	382	11.49	100.0
Total		222	3090	4009	5735	12834	2036	2517	5322	16883	17165	1902	16684	4681	17265	47.44	98.8

Supdt. of Gardens & Tree Officer

